- (1) G.S.R. 543(E) dated 18th July, 2001 publishing the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2001.
- (2) G.S.R. 547(E) dated 23rd July, 2001 publishing the Mumbai Port Trust Employees (Housing Loans) Amendment Regulations, 2001.
- (3) G.S.R. 548(E) dated 23rd July, 2001 publishing the Madras Port Trust (Pay and Allowances, etc.) Regulations, 2001.
- (4) G.S.R. 573(E) dated 2[™] August, 2001 publishing the Tuticorin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2001.
- (5) G.S.R. 574(E) dated 2nd August, 2001 publishing the Mumbai Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2001. [Placed in Library. *See* No. LT.4038/01]

REPORT OF THE STANDING COMMITTEE ON LABOUR AND WELFARE

SHRI KA. RA. SUBBIAN (Tamil Nadu): Sir, I lay on the Table a copy (in English and Hindi) of the Fourteenth Report of the Standing Committee on Labour and Welfare (Thirteenth Lok Sabha) on 'the Cine Workers Welfare Fund (Amendment) Bill, 2000.

REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AMD SCHEDULED TRIBES

SHRI PALDEN TSERING GYAMTSO (Sikkim): Sir, I lay on the Table a copy (in English and Hindi) of the Sixteenth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Thirteenth Lok Sabha) on the Ministry of Personnel,- Public Grievances and Pensions (Department of Personnel and Training) - Examination of Orders relating to Reservations for Scheduled Castes and Scheduled Tribes in services including the minutes of the sittings of the Committee relating thereto.